

Setting up of disinvestment fund

1895. SHRI DIPANKAR MUKHERJEE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be please to state:

(a) whether Disinvestment Commission had recommended setting up of a Disinvestment Fund;

(b) if so, whether the fund has been set up and if so, its scope and objectives;

(c) if not, the reasons therefor;

(d) whether the Commission had also recommended delinking of disinvestment process from the budgetary exercise of Government;

(e) whether the same has been accepted; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH-BHAI KATHIRIA): (a) to (f) The Disinvestment Commission has outlined the advantage of separating disinvestment proceeds from the other non-debt capital receipts in the budget. Government have decided in principle to establish a disinvestment fund.

Exit policy for unviable public enterprises

1896. SHRI SANTOSH BAGRODIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be please to state:

(a) whether Government have any exit policy for heavy loss making and unviable public enterprises;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) what is the plan for their revival?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH-BHAI KATHIRIA): (a) to (d) There is no exit policy as such. Government have formulated a Voluntary Retirement Scheme in